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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2.Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP (IB) No.32/BB/2018	For hearing	Bharucha & Partners	Rule 6 of IB	M/s Shri Gurudatt Sugars Marketing Pvt Ltd	M/s G M Sugar and Energy Ltd	Kumar & Bhat Advocate

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Nagendra Kumar
9845289929

Corporate Debtor



1. D.P. SINGH .

Operational Creditor



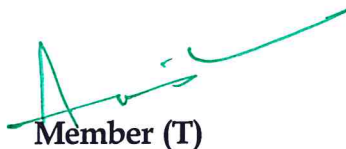
2. SONAM GUPTA.
9873498887

— do —

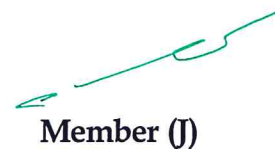


ORDER

Counsel for Operational Creditor is present. Heard him in part. Counsel for Corporate Debtor is also present. He has filed objections. Heard him in part. For continuation. Meanwhile, to file rejoinder and also to file additional objections along with documents if any by the Corporate Debtor. List it on 25.04.2018.



Member (T)



Member (J)